

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VISHWAS SHARMA
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 5 APR 2021

3. Present post held (with date) DEPUTY MANAGER (05.04.2021)
 4. Present Pay PAY LEVEL 10
 6. Date of Birth 07 JUNE 1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
PUNE, DHANORI, TALUKA-HAVELI FLAT NO G303, VIVANTA LIFE VISHAKHA, KAMAL PARK. LANE NO.11. DHANORI 411015.	G303, VIVANTA LIFE VISHAKHA.	Rs 56,60,956/- Year 2016	Rs 65,00,000/-	-	Mortgage. SBI. RACPC Swargate, pune	Nil	-

Signature Vishwas Sharma
 Name VISHWAS SHARMA
 Designation DEPUTY MANAGER
 Date 24 JAN 2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.